

(b) if so, the reasons therefor; and

(c) when the complete list, as also the list of initially selected 42 candidates, are likely to be published?

**The Minister of Information and Broadcasting (Shrimati Indira Gandhi):** (a) The names of the 42 candidates selected as Programme Executives in All India Radio have not been published in the newspapers although they have been sent offers of appointment. Others have been informed of their non-selection individually.

(b) In recruitments for which selection is made by the Union Public Service Commission on the basis of performance at the interview preceded by a written test held by them for screening candidates to be called for interview, they do not normally publish the result of the written test or the final selection.

(c) Only 42 candidates were found suitable by the Commission for appointment as Programme Executives. They have not recommended any other names.

#### **Sino-Pakistan Border Pact**

**2618. Shri P. C. Borooah:** Will the Minister of External Affairs be pleased to state:

(a) whether Pakistan has rejected the Indian protest on Sino-Pakistan border pact; and

(b) if so, the precise reply received from Pakistan and Government's reaction thereto?

**The Minister of External Affairs (Shri Swaran Singh):** (a) Yes, Sir. A reply to our protest note has been received from the Government of Pakistan.

(b) The Government of Pakistan vainly tries to justify the signing of the protocol by putting forward fallacious arguments which have no basis in law or in fact.

#### **Radio Set Licences**

**2620. { Shri Tula Ram:  
Shri Vishwa Nath Pandey:**

Will the Minister of Communications be pleased to state:

(a) the total number of radio sets in use in India as on the 15th April, 1965;

(b) the number of licences renewed till 31st December, 1964; and

(c) the steps, Government propose to take against those who have not renewed their radio set licences till 15th April, 1965?

**The Deputy Minister in the Department of Communications (Shri Bhagavati):** (a) Information asked for as on the particular date is not available. The total number of licences in force as at the end of each quarter is available after about a month and a half from the end of the quarter. The latest information available is as on 31st December, 1964 and the total number of licences in force as on 31st December, 1964 was 43,09,814.

(b) 35,27,209.

(c) Broadcast Receiver Licences can be renewed upto the end of January following the year of expiry. A notice to the licensee in case of licences not renewed upto that date is issued by the post office concerned in the month of February and a second notice is issued three weeks later. If still there is no response a non-renewal statement is prepared by the post offices and sent to the Head Post Office where they are pursued by the Wireless Licence Inspectors. Cases in which the licensee refuses to renew the licence on payment of surcharge are taken to a Court of Law.